

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-154-2020**

Kashinath Jairam Shetye

... Petitioner

Vs

The GCZMA & Ors.

... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Ms. M. Correia, Additional Government Advocate for the Respondents

No.1 & 5.

Shri Shivan Desai, Advocate for the Respondents No.3 & 4.

Shri Pravin Faldessai, Assistant Solicitor General of India for the Respondent No.7.

**Coram :- DAMA SESHADRI NAIDU &
M.S. JAWALKAR, JJ.****Date :- 24th September 2020****P.C. :**

The learned counsel for respondents no.3 & 4 seeks time to file reply.

2. Post the matter on 08.10.2020, along with LD-VC-CW-189-2020.

M.S. JAWALKAR, J.**DAMA SESHADRI NAIDU, J.**

NH